

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA STARRED QUESTION NO. 15*
ANSWERED ON MONDAY, JULY 18, 2022/ ASHADHA 27, 1944 (SAKA)

GST Collections

*15. SHRI THIRUNAVUKKARASAR SU:

Will the Minister of FINANCE be pleased to state:

- (a) whether the total amount of Goods and Services Tax (GST) collections during 2021-2022 is all time high so far since its implementation;
- (b) if so, the details thereof, year-wise along with the details of shortfall in collections, if any, during the said period;
- (c) the details of the targets fixed for GST collection for 2022-2023;
- (d) whether any steps have been taken to attain the targets fixed; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF FINANCE
(SMT. NIRMALA SITHARAMAN)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF LOK SABHA
STARRED QUESTION NO. 15* DUE FOR ANSWER ON 18th JULY, 2022

(a) & (b): Yes Sir. The details of gross Goods and Services Tax (Central Goods and Services Tax + State Goods and Services Tax + Integrated Goods and Services Tax + CESS) collected during the FY 2017-18 to 2021-22 are as under: -

FY	Amount (in Rs. Crore)
2017-18	7,40,650
2018-19	11,77,368
2019-20	12,22,116
2020-21	11,36,805
2021-22	14,83,291

The GST collection has been showing an upward trend year on year basis since implementation of GST w.e.f. 1st July, 2017. The GST collection in the FY 2020-21 has shown declining trend as compared to the previous financial year. This may be attributed to the COVID pandemic and relief measures extended to the taxpayer by the government by way of waving the interest, late fee and extension in the return filling dates.

(c): The details of Net GST (Central Government) targets for FY 2022-23 are as under: -
 (in Rs. Crore)

Tax Head	BE	Revenue Collection (April-June) [P]	% of BE achieved till June, 2022
Net GST [CGST + IGST + Compensation Cess]	7,80,000	2,08,854	26.8%

Source: Receipt Budget; Pr.CCA (CBIC) [P]=Provisional

(d) & (e): The Government, on the recommendations of the GST Council, has taken several measures for reforms in GST as mentioned below. These inter alia include:

- i. Structural changes like calibration of GST rates for correcting inverted duty structure and pruning of exemptions;
- ii. Measures for improving tax compliance such as mandating e-way bill, ITC matching, mandating e-invoice, deployment of artificial intelligence and machine-based analytics, aadhar authentication for registration, calibrated action on non-filers, stop filers, targeted assessment-based action on risky tax payer, integration of e-way bill with fast tag etc.
